

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

RAJYA SABHA

QUESTION NO 09.11.2010

ANSWERED ON

CONSTRUCTION OF NEW TERMINAL AT THIRUVANANTHAPURAM AIRPORT .

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Dr. T.N. Seema

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether the construction of the new terminal at the Thiruvananthapuram International airport has been completed;
- (b) if not, by when it will be completed and opened for traffic;
- (c) whether the Airports Authority of India (AAI) have any plan to levy additional user fees from the passengers using the new terminal; and
- (d) if so, whether Government would advise the AAI against levying the user fees in view of the increased burden on the low income workers in Gulf countries belonging to Kerala and Tamil Nadu?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b) Before opening of the new terminal for traffic, a trial run without passengers was carried out on 18.10.2010 and a trial run with passengers was carried out on 2.11.2010. The new Terminal Building is likely to be commissioned by end of November, 2010.

(c) Airports Economic Regulatory Authority has approved to levy User Development Fee (UDF) @ Rs. 755/- per embarking international passenger purely on an ad-hoc basis with effect from the date of commissioning of New International Terminal building at Trivandrum airport.

(d) No, Sir.